

DIVISION BENCH

ITEM NO.116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.412/2022, IA No.33/2023, IA No.548/2023, IA No.65/2024 & IA
No.228/2024 IN CP (IB) No. 261/ALD/2019**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ORIENTAL BANK OF COMMERCE V/S M/S A.B.M. CONCRETE PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 20th August, 2024.

-Sd-

(Court Officer)

22nd July, 2024

*Bipul Kumar Tiwari
(Stenographer)*